

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:17027 -JK (LD) of 2023

DATED:- 14 - 12 - 2023

Sanction is hereby accorded to the appointment of Officer's of Finance Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh /Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government

No:- LAW-OIC/32/2023

Dated:- 14- 12 - 2023

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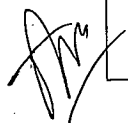
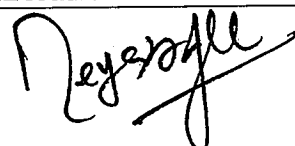
1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Principal Secretary to Government, Finance Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Annexure to the Government Order No.17027-JK(LD) of 2023 dated 14.12.2023

S No.	Case no	FFiling no.	Title of case	OIC	Designation
1.	SWP No. 1842	2018	Jaipal Raina Versus STATE TH. FINANCE DEPTT. AND ORS	Naresh Kumar Gupta	Accounts Officer
2.	WP (C) No. 1424	2022	Ashok Kumar Versus UT OF J AND K TH COMMISSIONER SECRETARY HOUSING AND URBAN DEPTT. AND ORS	Naresh Kumar Gupta	Accounts Officer
3.	WP (C) No. 2920	2019	Stephen Gill Versus STATE TH. CHIEF SECY. AND ORS	Naresh Kumar Gupta	Accounts Officer
4.	WP (C) No. 1730 LPA 119	2020 2022	Deshbir Singh Versus UNION TERRITORY OF JAMMU AND KASHMIR TH SECRETARY FINANCE DEPTT. AND OTHERS ORS UT OF JAMMU AND KASHMIR THROUGH COMMISSIONER SECRETARY TO GOVERNMENT FINANCE DEPARTMENT CIVIL SECRETARIATE Versus DESHBIR SINGH AND ANR	Naresh Kumar Gupta	Accounts Officer
5.	WP (C) No. 2352	2019	Girdhari Lal Versus THE STATE OF JAMMU AND KASHMIR THROUGH ITS PRINCIPAL SECRETARY TO GOVERNMENT	Naresh Kumar Gupta	Accounts Officer
6.	SWP No. 2180 SWP No. 1588	2015 2018	Shambu Nath Sharma Versus STATE OF J AND K TH. COMMISSIONER SECY. FINANCE DEPTT. AND ORS.	Naresh Kumar Gupta	Accounts Officer
7.	WP(C) 846	2020	Vinod Kumar Versus UNION TERRITORY OF JAMMU AND KASHMIR TH.	Naresh Kumar Gupta	Accounts Officer

			SECRETARY FINANCE DEPTT. AND OTHERS		
8.	WP(C) 715	2022	Vijay Kumar Gupta Versus UT OF J AND K TH COMMISSIONER SECRETARY HOUSING AND URBAN DEPTT AND OTHERS	Naresh Kumar Gupta	Accounts Officer
9.	WP(C) 1677	2021	Shrist Pal Sharma Versus UNION TERRITORY OF JAMMU AND KASHMIR TH. SECRETARY TO GOVT. FINANCE DEPARTMENT	Naresh Kumar Gupta	Accounts Officer
10.	WP(C) 716	2022	Rayaz Ahmed Mutto Versus UT OF J AND K TH HOUSING AND URBAN DEPTT AND OTHERS	Naresh Kumar Gupta	Accounts Officer
11.	WP(C) No. 954	2023	M/s Jammu Pigments Limited VS UT of J&K and Ors	Mr Navdeep Wazir JKAS,	Dy. Commissioner Judicial
12.	CCP(D) 30	2021	Nishant Wali and Ors Vs Shri Arun Kumar Mehta and Ors	Mr Farooq Baba	Dy. Commissioner (Recovery) Kashmir
13.	LPA NO.--/2023 in OWPED No. 312/2000	2023	UT of J&K Vs Gupta Modern Breweries	Sh Suraj Parkash	Excise and Taxation Officer Distilleries Jammu

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